

National Company Law Tribunal

Allahabad Bench

CP NO. 127/ALD/2018

CA No.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2018

NAME OF THE COMPANY: Vinod Kumar Saigal Vs. Jai Prakash Associates Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 73(4)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R.P. Agarwal	Adv.	Resp	R.P. Agarwal
2.	Monica Nanda	PCS	Applicant	Nanda.

C.P. No. 127/ALD/2018

Ms Monica Nanda, PCS for the petitioner and Sh. R.P. Agarwal, the advocate for the Respondent, is present in the court.

Ld. PCS made a request that time may be given for filing a rejoinder. Prayer is allowed. Rejoinder, if any, may be filed within two weeks from today, with a copy in advance to the opposite party.

List the matter on 10th May, 2018.

— Sd —

Saroj Rajwade
Member (Technical)

Date : 10.04.2018

— Sd —

V.P.SINGH
Member (Judicial)